

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**  
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**ORDER SHEET**

COURT NO. : 1  
09.04.2021  
C.P.C/350/162/2019  
O.A./350/611/2019

BISWANATH PATRA  
-V/S-  
MR P S MISHRA & ORS



ITEM NO:20

FOR APPLICANTS(S) Adv. : Mr. N. Roy

FOR RESPONDENTS(S) Adv. : None

Notes of The Registry	Order of The Tribunal
	<p>None for respondents.</p> <p>Heard learned counsel for petitioner. L/c for petitioner submits that speaking order has been passed.</p> <p>Since speaking order has been passed, contempt proceedings are dropped. Notices issued to the respondents stands discharged. Petitioner shall be at liberty to challenge the same by filing a fresh O.A. if still aggrieved.</p> <p>(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>( BIDISHA BANERJEE) MEMBER (J)</p> <p>mksinha</p>